## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 07/17	-	For clarification	58	Neel Rajesh Shah Vs United Spirits Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
	Vachar.	Potitional	H.	
		9535649743		
∢.	D. MAYISTY A	JABO Comsey Kor	R P	

## ORDER

Respondent & &

Matter is listed today for clarification. Counsel for Petitioner is present. Counsel for Respondent 1 & 2 is also present. Tribunal directed the Petitioner to clarify whether 3<sup>rd</sup> party who has received duplicate share certificate is a necessary and proper party to the petition. List it on 27/02/2018.

Member (T)

Member (J)